implementation of projects pending receipt of the money from public issue.

(d) Does not arise.

Written Answers

Bridge Loans to Companies against Public

S269. SURE TERRA NARAYANA-SWAMY: Will the Minister of FINANCE by pleased to state:

- (e) what were the reasons advanced by RBI for beauting bridge leans to companies against Public lastes;
- (b) whether it it a fact that such beneficiary companies were misusing this facility; and
- (c) if so, the details of under-currents on this issue?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHR! M.Y. CHANDRASHEKARA MURTHY): (a) The Reserve Bank of India (RBI) had reported that the sanction of bridge loans by banks and financial institutions (FIs) wainst public issues has been banned due to absence of a risk free arrangement for such advance which are exceptly by the form of unsecured credit. Further, bank, and FIs were unable to ensure end-use of funds lent by them by way of bridge against public issues/market borrowings. Banks were also found to have not assessed properly the element of risk involved in sanction of bridges loans. There were also cases where recovery of bridge loans was not effected within the due date.

(b) and (c) RBI has reported that a sample scrutiny of bridge loans of Rs. 5 crore and above sanctioned by banks during the period 01.12.1993 to 31.03.1994 did not reveal any specific misuse of bridge loans by borrowers. But it was, inter-alia, found that banks were no t ensuring end-use of funds lent.

## Heliday for Foreign Banks

SSOC SHRI YERRA NARAYANA-SYAMY: Will the Minister of FINANCE by pleased to state:

- (2) whether foreign banks operating in the country will be exempted from enforced Each Malidays;
  - .(b) if so, the details of such exemption;
- (c) Whather there is any proposal to reduce the number of Bank Holidays;
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKARA MURTHY): (n) and (b) Reserve Bank of India has reported that holidays declared under the Negotiable Instruments Act are applicable to all banks operating in the country.

- (c) No. Str.
- (d) Does not arise.

## किर्मी पटन वर दिया जाने घारता व्यान

3301. ही सण जेज्यसमी: वीयती पूजना स्वराजः

ा किए देश कर चाने की पुत्र दोंने कि

- (१%) बब्द बहु सब है कि नदा कई वर्षों में शिये गये बहुव के कारण विदेशी बहुव पर दिवे जाने कारी व्यास की स्थित में मिसस बुदि केती सी है;
- (स) बाँदे नहीं, से वर्ष 1992-93, 1993-94 अंदेर 1984-95 के दौरन व्यास की कप में कितानी चनप्रशि क: कुमहान किसा गया;
- (ग) बदा यह भी सम है कि बालू विसीय वर्ष 1995-96 के बीचन इस स्वीत के और भी बड़ने की सेमायन है।
- (a) यह हं, ते हा। **धीर के यह ये क** व्यक्ति है और
- (त) उपर्युक्त करों के दीवन प्रत्येक वर्ष में सरकार इस किने गये कुल कर्मिक क्या में से किनने मिरसा कीर रकत के क्या में की गई है?

सिस मंसालय में राज्य मंत्री (औ एमन्यीन वान्तरोखार मूर्जि): (क) से (म) केवल स्राधारी साले में किटेली त्राणों पर दिये जाने माले व्याख की स्त्रीत वर्ष 1992-93 के सैपान 3578 कावेड़ रूपए वर्ष 1993-94 के सैपान 3749 कावेड़ रूपए, वर्ष 1994-95 के सैपान 4125 कावेड़ रूपए (अवन्तिम) और वर्ष 1995-96 के दीएन 4325 कावेड़ रूपए (अनुन्यानिस) थी।

(ङ) सरकारी खाते में बिदेशी ऋणों पर दिवे गये व्याज का पुनतान वर्ष 1992-93, 1993-94 और 1994-95 के वैदान अवशः कुल वार्षिक ध्याय का 2.9 अतिकार, 2.6 अविकार और 2.5 अविशत था।

Interest on Loons and Advances

5302. SHRI V GOPALSAMY With the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government, RBI, public sector and private sector banks and financial institutions have raised interests on local advances and also on deposits;
- (b) whether Government would consider raising the interest of National Saving Scheme and National Saving Certificate and to other savings schemes in order to contain inflation and to encourage savings; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V CHANDRASHEKARA MURTHY): (a) Reserve Bank of India (RBI) have raised the maximum term deposit rate from 'not exceeding 11.0% per annum' to 'no exceeding 12.0% per annum' effective from April 18, 1995. As a result of the hike in the maximum term deposit rates many banks raised the interest on terms deposits of certain meturities. To protect the seread between the higher cost of funds resulting from the bilte in the deposit rates and carnings on their deployment, most banks raised their prime leading rate by 0.5 percentage point i.e. to 15.5% excluding interest tax. (8) and (c) There is no proposal at present to raise the rates of interest of National Savings Scheme, National Savings Certificate and other Small Savings Scheme.

Committee on National Social Assistance Scheme and Group Life Insurance Scheme

5303. SHRI RAMDAS AGARWAL: Will like Minister of FINANCE be pleased to state:

- (a) whether Government have constituted a Committee to operationalise the National Social Amistance Scheme and the Group Life Insurance Scheme to sower the poor and needy beneficiaries from households, below the poverty line, three fourths of whom are likely to be women as reported in a news-item published in the Hindustan Times dated 21st April, 1995;
- (b) if so, what are the terms/ composition thereof indicating components and total number of people likely to be covered and by what time full details proposed to be worked out by the Committee; and
- (c) what is the likely expenditure mvolved during the current financial year and total provisions made in 1995-96 Budget indicating allocation, if any, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKARA MURTHY): (a) to (c) Yes, Sir. A Committee has been constituted on the 12th April, 1995 to operationalise the announcement made by the Finance Minister with regard to National Social Assistance Scheme and Group Life Insurance Scheme in rural areas. The composition of the Committee and its terms of reference are given in statement enclosed. (See below) The Committee has been requested to submit its report within a period of 3 months from the date of its constitution. The number of people likely to be covered and likely expanditure under the scheme